

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 101
(To be answered on the 2nd February 2023)**

NEW GREENFIELD AIRPORT

**101. SHRI PINAKI MISRA
SHRI BHARTRUHARI MAHTAB**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has granted in-principle approval for setting up of new greenfield airports across Odisha;**
(b) if so, the details thereof along with the present status of these airports;
(c) if not, the reasons therefor; and
(d) the details of the expenditure involved and the manner in which it would be fulfilled in respect of each of the airports being set-up in the State of Odisha?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which provides detailed guidelines, procedures and steps related to construction of Greenfield airports across the country. Under the GFA Policy, the project proponent- an airport developer or the respective State Government willing to establish a Greenfield airport is required to send a proposal to the Ministry of Civil Aviation (MoCA) in the prescribed format for 2-stage approval process i.e., 'Site Clearance' followed by 'In-Principle' approval. Presently, Ministry of Civil Aviation has received a proposal seeking 'Site Clearance' approval from the State Government of Odisha for development of a Greenfield Airport at Puri.

(d): As per the GFA policy, the responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).
